Interim Report to teach Fundamental Duties to the citizens of the country;

(b) if so, whether major changes have been proposed in the educational curricula at all levels to create more awareness among citizens about fundamental rights and duties: and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) Justice J.S. Verma Committee, in its Interim Report submitted to the Government, has emphasised a need for a fundamental transformation in the direction and approach to the curricula for teaching Fundamental Duties in schools and teacher education institutions. Views and comments of the State Governments/UT Administrations, educational institutions of repute, NGOs, autonomous bodies etc. have been sought on the interim recommendations of the Committee.

Residential Schools for the Girl Students

2106. SHRI BUTA SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have provided fund during 1997-98 and 1998-99 for establishment of residential schools for the girl-students belonging to Scheduled Castes and Scheduled Tribes;
 - (b) if so, whether this fund has been fully utilised;
 - (c) if not, the reasons therefor; and
- (d) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

- (b) No, Sir.
- (c) Due to non-receipt of adequate complete proposals, the fund has not been fully utilised.

(d) All concerned State Governments and implementing agencies have been requested to send complete proposals.

Foreign Investment in Housing Sector

2107. SHRI VITHAL TUPE: SHRI D.S. AHIRE:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether any proposal has been explored for foreign investment in Housing Sector during foreign visit:
 - (b) if so, the details thereof;
- (c) whether these proposals have been placed before the Cabinet for approval; and
- (d) if so, the time by which these proposals are likely to be implemented?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) to (d) During the recent visit by Hon'ble Minister of Urban Affairs and Employment to USA, Canada and Europe, foreign investors took keen interest in investing in the housing & real estate sectors. Since foreign direct investment (FDI) is yet not permitted in the housing sector, it was not possible to give any positive reaction.

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Overcharged by Drug Companies

2108. PROF. PREM SINGH CHANDUMAJRA: DR. SUSHIL INDORA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government propose to recover the overcharged amount from some drug manufacturing companies which charged more price than the fixed price;
- (b) if so, the names of such companies and the amount to be recovered from each of such companies separately; and
- (c) the steps taken to recover the overcharged amount?